

6. In order to facilitate employment of migrant workers who have gone back to their home state, Pradhan Mantri Garib Kalyan Rojgar Abhiyan has been initiated in 116 districts in Mission Mode. Under this campaign, rural infrastructure would be built with involvement of these migrant workers and about ₹ 50,000/- crores would be spent for this purpose.
7. Twenty lakh crore financial package under "Aatm Nirbhar Bharat" has been launched specifically to create employment opportunities, for migrant workers, workers of unorganized sector, strengthening of MSME Sector and promoting rural economy. It includes plethora of initiatives for all these sectors
8. In order to provide minimum financial Assistance to the workers through their EPF Account, Ministry of Labour & Employment under Pradhan Mantri Garib Kalyan Yojna has permitted all the EPF members to withdraw 75% of their total provident fund deposited in their EPF account. Till date, about ₹39,000/-crore have been withdrawn by the member of EPFO.
9. Labour & Employment Ministry has taken the decision to extend the scheme of Atal Beemit Kalyan Yojna for another one year i.e. from 1st July, 2020 to 30th June, 2021. It has also been decided to enhance the rate of unemployment relief under the scheme to 50% of wages from earlier rate of 25% along with relaxation of eligibility conditions for insured workers who have lost their employment due to COVID-19 pandemic and related lockdown.

Survey on unemployment rate

1228. SHRI P. WILSON: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has conducted any survey on the increasing of unemployment rate across the country including Tamil Nadu due to this COVID-19;
- (b) if so, the details thereof;
- (c) whether Government has taken /to take any steps to minimize the unemployment rate and increase the avenues for more employment; and
- (d) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Annual Periodic Labour Force

Survey (PLFS) on employment and unemployment is conducted by National Statistical Office(NSO), Ministry of Statistics and Programme Implementation. As per the PLFS 2018-19, the estimated unemployment rate to the extent available based on such survey for persons of all ages on usual status(principal status + subsidiary status) basis in the country was 5.8 per cent at all India level.

(c) and (d) Employment generation coupled with improving employability of the youth is the priority concern of the Government. Government has taken various steps for generating employment in the country like fast-tracking various projects involving substantial investment and increasing public expenditure on schemes such as Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM).

Government has also implemented the National Career Service (NCS) Project as a Mission Mode Project for transformation of the National Employment Service to provide a variety of employment related services like job matching, career counselling, vocational guidance, information on skill development courses, apprenticeship, internships, etc.

Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) was launched in 2016 with the objective to incentivise employers for creation of new employment with social security benefits. Under the scheme, Government of India is paying Employer's full contribution i.e. 12% towards EPF and EPS both (as admissible from time to time) for a period of three years to the new employees through EPFO w.e.f. 01.04.2018. The terminal date for registration of beneficiary through establishment was 31st March, 2019. The beneficiaries registered upto 31st March, 2019 will continue to receive the benefits for 3 years from the date of registration under the scheme. As on 31st August, 2020, 1.21 crore beneficiaries have been benefitted through 1.52 lakh establishments. .

Ministry of Labour & Employment is also implementing PMGKY through EPFO. Under PMGKY, Government of India is contributing both 12% employers' share and 12% share under Employees Provident Fund (EPF), totalling 24% for the wage month from March — August, 2020 for all the establishments having upto 100 employees with 90% of such employees earning less than ₹ 15,000/-.